

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

.

**PETITION NUMBER** 

: TCP/16/ (IB)/2017

NAME OF THE PETITIONER(S)

: TEMPUS INFRA PROJECTS PVT LTD

NAME OF THE RESPONDENT(S)

: ORGADAM CITY DEVELOPERS PVT LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

1. AMI V. GATARIA

COUNSEL FOR

PETITIONER

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s for Responded

**ORDER** 

Counsel for petitioner present. PCS representing the respondent present and submitted that there is every chance of settlement with the petitioner and sought time for his submissions. Considering the request, time is enlarged. Put up on 25.07.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)

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